

PATNA HIGH COURT

NOTICE

It is informed to all concerned that the Admit Card (Call Letter) for appearing in the Combined Examination of Advocate-on-Record, 2017, scheduled to be held on 16th & 17th December, 2017 have been dispatched to the candidates.

Those candidates, who do not get their Admit Card (Call Letter) till 14.12.2017, may receive their duplicate Admit Card (Call Letter) from the A.O.R. Cell of this Hon'ble Court within the office hours.

Patna High Court

The 12.12.2017


Registrar General